

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP108/ 16	173/17	Hearing	391-394	Shreenidhi Finvest Consultancy Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

TATVA LEGAL

N.K. DILIP AND M.G. NANJAPPA.

9865436595

998633098

SINCHANA.M.R (Sinchana.M.R) - 9945320087 (ROC)

Vasanth kumar o/o OL
Asst.

9902220304

Counsel for petitioner is present. Mrs. Sinchana M.R., counsel for ROC is present. She requested time to file report. Posted to 15.03.2017.

Counsel for petitioner is further directed to comply with the provisions of Companies Act, 2013 and the Rules framed thereunder, if any.

6/3
MEMBER (J)

6/3
MEMBER (T)